

Assistance to Kalinadi Hydro-Electric Project

2294. SHRI A. K. KOTRASHETTI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Central assistance to Kalinadi Hydro-Electric Project is subject to any condition regarding sharing of power with Tamil Nadu and Kerala; and

(b) if so, what are those conditions?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). The Central Government have agreed to make available additional Central assistance, as non-plan assistance, for the Kalinadi H.E. Project—Phase I during the last two years of the Fourth Plan period only. The Central assistance is not subject to any condition regarding sharing of power with Tamil Nadu and Kerala.

Settlement of Agitation by Workers of Koyali Refinery

2295. SHRI PRABHUDAS PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Chief Minister of Gujarat has sought his intervention to settle the agitation by workers of the Koyali Refinery;

(b) if so, whether the Chief Minister has submitted to him a compromising formula for settlement; and

(c) the steps taken by both the Governments to settle the issue?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The Minister of Petroleum and Chemicals had sought the intervention of Chief Minister of Gujarat to settle the agitation by the workers of Koyali Refinery on the bonus issue. The Chief Minister wanted the bonus issue to be settled quickly.

(c) The bonus issue has been settled and an agreement to this effect has

been signed between the IOC management and the workers union on 5th November, 1973.

Setting up of Super-thermal Plant in Madhya Pradesh

2296. SHRI PRABHUDAS PATEL: SHRI P. M. MEHTA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have decided to set up a big super-thermal plant near Korba in Madhya Pradesh during the Fifth Five Year Plan;

(b) if so, the main features thereof and

(c) whether this plant would supply electricity to the areas in Gujarat State also and the total cost involved?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Madhya Pradesh have proposed to set up a large thermal power station at Korba with an ultimate capacity of 1800/2000 MW. Initially, two units of 200 MW each are proposed to be installed during the Fifth Plan period at an estimated cost of Rs. 80.15 crores. The proposal is under examination.

(c) No power is envisaged to be supplied to Gujarat from Korba as the distance involved is very considerable.

World Water Congress held in U.S.A

2297. SHRI JAGANNATH MISHRA: SHRI SUKHDEO PRASAD VERMA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether India participated in the World Water Congress held in USA in September 1973; and

(b) if so, the discussions held and the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). India participated